

SANMITRA COMMERCIAL LIMITED

("SANMITRA"/ "SCL"/ "TARGET COMPANY"/ "TC") (Corporate Identification No. L22209MH1985PLC034963)

Registered Office: 13, Prem Niwas, 652 Dr. Ambedkar Road, Khar (West), Mumbai, Maharashtra, 400052;

Phone No.: +91-22-22821087;

Email id: sanmitracommercial@gmail.com; Website: www.sanmitracommercial.com**NOTICE TO THE READER ("NOTICE") - CORRIGENDUM TO THE LETTER OF OFFER DATED DECEMBER 22, 2025**

This corrigendum advertisement should be read in conjunction with the Letter of Offer dated December 22, 2025 filed with the Stock Exchange, the Securities and Exchange Board of India ("SEBI") and Target Company.

This corrigendum to the Letter of Offer dated December 22, 2025 is being issued by Navigant Corporate Advisors Limited, on behalf of Ankit Jalan (Acquirer-1) and Anuj Jalan (Acquirer-2) (Acquirer-1 and Acquirer-2 hereinafter collectively referred to as the "Acquirers") along with Manju Jalan (PAC-1), Radhika Jalan (PAC-2), Prachi Jalan (PAC-3), Ritu Jalan (PAC-4), Divyanshi Jalan (PAC-5) and Daivik Jalan (PAC-6) (PAC-1, PAC-2, PAC-3, PAC-4, PAC-5 and PAC-6 hereinafter collectively referred as Person Acting in Concerts /PACs) in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations").

This is to inform you that, as per the **BSE circular dated January 12, 2026**, a **Trading Holiday** has been declared on **January 15, 2026 (Thursday)** on account of the **Municipal Corporation Elections in Maharashtra, 2026**.

In this regard, the public shareholders of **Sanmitra Commercial Limited** are hereby informed that trading in the **Offer to Buy section – Acquisition Window – Open Offer of Sanmitra Commercial Limited** shall be treated as a **Trading Holiday on January 15, 2026**.

Accordingly, the **tendering period for the Open Offer** has been **extended**, and the **Open Offer shall now close on January 20, 2026**, instead of the earlier scheduled closing date of **January 19, 2026**.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THE REVISED SCHEDULE OF ACTIVITIES, AFTER CONSIDERING THE ABOVE-MENTIONED TRADING HOLIDAY ON JANUARY 15, 2026.

1. Revised Schedule of Activities:

The revised Schedule of Activities, after considering **January 15, 2026** as a Trading Holiday, is provided below:

Activity	Revised Date	Revised Day
Date of Closure of the Offer	20.01.2026	Tuesday
Post Offer Advertisement	28.01.2026	Wednesday
Payment of consideration for the acquired shares	04.02.2026	Wednesday
Final report from Merchant Banker	11.02.2026	Wednesday

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS AND PACs

Navigant
Reinventing Business

NAVIGANT CORPORATE ADVISORS LIMITED

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SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: January 12, 2026